

Arbitrary winding up of units by industrialists

5162. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) Whether it is a fact that the Industrialists are winding up their units without getting prior Government permission and thus throwing workers out of employment;

(b) whether such instances of creating sickness of good units in the Industry and thus resorting to such arbitrary closures have come to Government's notice particularly from West Bengal; and

(c) if so, their particulars and action Government propose to take to prevent such closures ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI)

(a) to (c) : Prior permission of the Government to close down a unit is not required. Section 25-O of the Industrial Disputes Act, 1947, under which such permission was earlier required to be taken was struck down by the Supreme Court in September, 1978.

E.S.I. Hospitals in the Country

5163. SHRI CHINTAMANI JENA : Will the Minister of LABOUR be pleased to state :

(a) what is the total number of E.S.I. Hospitals in the country;

(b) the total number of E.S.I. hospitals in Orissa with their location; and

(c) whether there is any proposal under Government's consideration to open new E.S.I. hospitals in Orissa during Sixth Five Year Plan, particularly in mining areas, if so, the details thereof and the progress made in this regard so far.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR) (a) 81.

(b) 4, one each at Choudwar, Kansabahal, Brajrajnagar and Jaykaypur;

(c) The ESI authorities have reported that they have decided to set up a new hospital at Rourkela for which land is being located.

Schemes for Welfare of Adivasis in Orissa

5164. SHRI CHINTAMANI JENA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the various schemes launched for the welfare of Adivasis in Orissa;

(b) What progress has so far been achieved; and

(c) the number of institutions to which Government have given assistance during the years 1981-82 and 1982-83 under the Modified Area Development Approach to Tribal Sub-Plan launched recently and the number of persons who have been benefited during the year 1981-82 and upto June, 1982-83.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR)

(a) and (b) : A statement indicating the schemes launched and progress achieved is annexed.

(c) No funds have been sanctioned to any institution other than development blocks under the Modified area Development Approach for Pockets. Programmes of family coverage and infrastructural Development have been taken up in the pockets; hence the tribal population within the jurisdiction of pocket is benefited from the community benefit schemes.

STATEMENT

Schemes for the creation of additional irrigation potential, development of communication, provision of drinking water facility, electrification, of villages, provision of health facility and spread of education have been taken up for the development of infrastructure in Tribal sub-Plan area.

During 1980-81 and 1981-82, additional irrigation potential to the extent of 68000 hectares was created. 4189 kms. of surfaced road and 3569 Kms. unsurfaced road were maintained, 12612 Kms. of existing roads improved, 8 bridges and 24 culvert works were taken up, 1048 new sanitary well works were taken up, 2160 incomplete sanitary wells were completed and 3000 tube wells installed, 5046 tribal villages were electrified. Construction of 9 primary health centres, 6 new ayurvedic and 6 new homeopathic dispensaries, 134 sub-centres and quarters for staff was taken up, 616 new primary schools were opened, 610 primary schools have been upgraded to UP schools, 190 U.P. schools upgraded to M.E. Schools, 2 new high schools, 759 elementary schools complexes and 122 low cost hostels at primary stage were opened.

2. Under family benefit programme, schemes in agriculture, horticulture, sericulture, soil conservation, shifting cultivation, animal husbandry and dairy development, pisciculture and small and cottage industries sectors have been taken up. During 1981-82, 72,013 tribal families have been assisted under various income generating schemes as against 55,254 families in the preceding year.

3. In addition, training has been imparted to tribal youths under various self-employment schemes. Various legislative measure; like Land Alienation Regulation, Debt Relief Act and Bonded Labour System Abolition Act are being enforced to save the tribals from exploitation.

Extension of earned leave facilities to Workers of Chatham Saw Mills, Andaman and Nicobar Islands

5165. SHRI MANORANJAN BHAKTA : Will the Minister of LABOUR be pleased to state :

(a) whether Government have received recommendations from the Andaman and

Nicobar Administration regarding extension of earned leave facilities to the workers of Chatham Saw Mills under the Forest Department, Andaman and Nicobar Administration as enjoyed by other departments in that Union Territory, and

(b) if so, what action has been taken by Government in the matter

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR) : (a) and (b) The matter is under examination in consultation with the Ministry of Agriculture and Rural Development (Department of Agriculture).

Refund of Colonisation Loan in a A & N Islands

5166. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any representation in connection with refund of colonisation loan, which was collected by some revenue officials in the Union Territory of Andaman and Nicobar Islands prior to its remission.

(b) if so, what action Government propose to take to refund the amount and approximate time required to refund the same;

(c) whether any survey has been conducted, Tehsil-wise, if so, how many such cases have been found in each tehsil;

(d) whether the Malayalee, Tamil and Ranchi settlers have also been taken into account at the time of preparation of this list; and

(e) If not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) (a) to (e) : Information is being collected and will be placed on the Table of the House